

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).16002/2008

SIKANDER BEGUM(D) TR.HEIR & LR.

Petitioner(s)

VERSUS

SULEMAN KHAN & ORS.

Respondent(s)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s) Mr. Charanjit Jawa,Adv.
Mr. Mohan Pandey,Adv.

For Respondent(s)
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioner has to disclose the outcome of dasti service before
21.4.2009. List the matter on 21.4.2009.

(S.G.SHAH)
Registrar